

GOVERNMENT OF ASSAM
ASSAM STATE DISASTER MANAGEMENT AUTHORITY
ANCILLARY BLOCK, JANATA BHAWAN, DISPUR, GUWAHATI-781006
PHONE: 0361-2237221(O), e-mail: asdmaghy@gmail.com

No. ASDMA.20/2020/9

Dated: 24th April, 2020

Notification

Whereas the Ministry of Home Affairs on 14th April, 2020 issued the revised consolidated revised guidelines for containment of COVID-19 epidemic in the country.

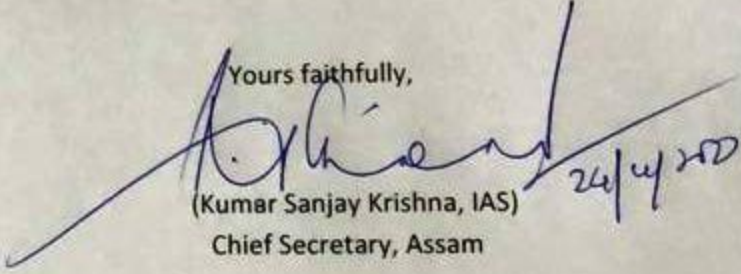
Whereas certain activities were allowed to mitigate the hardship of the public and selected activities have been allowed with affect from 20th April, 2020.

Whereas in the consolidated revised guidelines it is mentioned that all agricultural and horticultural schemes are to remain fully functional.

Whereas in order to ensure the implementation of the guidelines of Ministry of Home Affairs and in order to facilitate the availability of vegetables and other agricultural produce in Assam, the undersigned in exercise of the powers conferred under section 22(2)(h) of Disaster Management Act 2005, in his capacity as Chairperson State Executive Committee hereby issues directions to all the Deputy Commissioners of Assam to ensure that

- i) The unhindered inter-district movement of agricultural produce is permitted.
- ii) No district shall stop the movement of vehicles carrying vegetables and agricultural produce.
- iii) Entry and exit of such vehicles in the containment zones shall be followed as per advise and guidelines issued by Ministry of Home Affairs and State Health Department.

Yours faithfully,

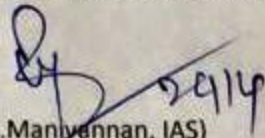

(Kumar Sanjay Krishna, IAS)
Chief Secretary, Assam

Memo No. ASDMA.20/2020/9 - A

Dated: 24th April, 2020

Copy to:

1. Additional Chief Secretary, Home and Political, Revenue & DM Department, etc.
2. Additional Chief Secretary, Food & Civil Supplies Department.
3. Director General of Police, Assam.
4. Principal Secretary, Health & Family Welfare Department.
5. Principal Secretary, Agricultural Department.
6. Deputy Commissioner (All Districts) for information and necessary action.
7. Superintendent of Police (All Districts) for information and necessary action.
8. S.O. to Chief Secretary, Assam.


(M.S. Manivannan, IAS)

Commissioner & Secretary, Revenue and DM dept.
Home & Political & CEO, ASDMA